

I request hon. Members to rise in their places and observe silence as a mark of respect to the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our deep sense of sorrow and sympathy.

ORAL ANSWERS TO QUESTION

*301. The questioner Shrimati Vasanthi Stanley was absent.

Delay in allotment of houses to Scheduled Castes in Tamil Nadu

*301. SHRIMATI VASANTHI STANLEY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that there has been a delay in allotting houses to Scheduled Castes in Tamil Nadu;
- (b) if so, the details thereof;
- (c) by when Government proposes to complete the process;
- (d) whether damages to the houses were due to lack of security; and
- (e) if so, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (e) A Statement is laid on the Table of the Sabha.

Statement

(a) to (e) Housing/Slum development is a State-subject, it is up to the State Governments to plan, execute and allot houses in their respective housing projects to beneficiaries including Scheduled Castes (SCs).

As ascertained from the Housing and Urban Development Department of Government of Tamil Nadu there were no cases of delay in allotment of houses to Scheduled Castes or damages to the houses due to lack of security in the urban areas of Tamil Nadu.

MR. CHAIRMAN: Q.No. 301. Member is not present.

MR. CHAIRMAN: Any supplementary on Q. 301?

श्रीमती विप्लव ठाकुर : सर, यह प्रश्न तमिलनाडु के बारे में है। मंत्री महोदया ने भी कहा है कि स्टेट इसको देखती है। लेकिन मैं माननीय मंत्री महोदया से जानना चाहती हूँ कि इनकी मिनिस्ट्री इसके लिए कितना बजट रखती है और स्टेट्स को किस तरह से और किस आधार पर यह बजट दिया जाता है? क्योंकि, यह स्कीम भी यू.पी.ए. सरकार की एक स्कीम थी, मेनिफेस्टो में एक प्रोग्राम था कि इन लोगों को घर बनाकर देंगे।

कुमारी शैलजा : सर, हालांकि यह प्रश्न केवल तमिलनाडु से संबंध रखता है। लेकिन मैं बताना चाहूंगी कि हमारी जो स्कीम है, चाहे वह जवाहर लाल नेहरू मिशन रहा हो या आने वाले समय में राजीव आवास योजना होगी, तो हम स्टेट्स को उनकी पॉपुलेशन के आधार पर बजट एलोकेट करते हैं। स्टेट फिर हमें प्रोजेक्ट देता है और फिर हम यहां से उस प्रोजेक्ट को क्लियर करते हैं। उसके आधार पर, फिर शहर में बसने वाले गरीब लोगों के लिए मकान बनाकर दिए जाते हैं। जो शहरों में बसने वाले गरीब लोग हैं, उनमें ज्यादातर ऐसे हैं, जो शैड्यूल्ड कास्ट, शैड्यूल्ड ट्राइब्स बैकवर्ड क्लासिज के हैं या women headed household हैं और हम उनको ज्यादा प्रायोरिटी देते हैं।

श्रीमती विप्लव ठाकुर : सर, माननीय मंत्री जी ने मेरे सवाल का जवाब नहीं दिया है। मैंने उनसे पूछा था कि इसके अंदर टोटल बजट कितना रखा गया है? ...**(व्यवधान)**...

MR. CHAIRMAN: Will you make the information available to the hon. Member?

KUMARI SELJA: Sir, I will make it available to the hon. Member.

DR. K.P. RAMALINGAM: Sir, although it is a State subject, this is a vital issue and a national problem. Will the Minister furnish State-wise break-up list which contains all details to the entire nation?

KUMARI SELJA: Sir, I will supply it to the hon. Member.

SHRI JESUDASU SEELAM: Sir, housing is a very essential item in a welfare administration. On more than one occasion we find that the beneficiaries have to shell out from their pocket because of the cost escalation. Is there any proposal to increase the cost of the housing unit meant for the weaker sections by the Ministry? This is essential. If there is no such plan, will the Ministry increase the unit cost? We would like to know this from the hon. Minister.

KUMARI SELJA: Sir, under the Jawaharlal Nehru National Urban Renewal Mission, for smaller and medium towns we have kept a cap of Rs.80,000 and Rs.1,00,000 for the construction of a house, as the total cost of the house. Under the new schemes, we realise that, perhaps, because of the cost escalations sometimes it is very difficult for them to keep to this cap. So, under the Rajiv Awas Yojana we have proposed that from the Government of India we will give a grant of 50 per cent of the cost of the house under any particular project. But we have not kept any cap on the cost of a particular dwelling unit.

*302. The questioner Shri Narendra Kumar Kashyap was absent.

Restructuring of Ordnance Factories

*302. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of DEFENCE be pleased to state:

(a) whether the quality of arms, ammunitions, etc. manufactured by the ordnance factories is not up to the desired level and their cost of production is also very high;